

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 596 of 2020**

**IN THE MATTER OF:**

**Ramjee Power Construction Ltd.**

**...Appellant**

**Versus**

**Jharkhand Urja Sancharan Nigam Ltd.**

**...Respondent**

**Present: -**

**For Appellant: Mr. Pandey Neeraj Rai and Ms. Rachita Priyanka Rai,  
Advocates.**

**For Respondent: Mr. Anup Kumar (Sr. Standing Counsel for Respondent)  
Mr. Saurabh Jain, Advocate.**

**ORDER**  
**(Virtual Mode)**

**15.04.2021** Heard Learned Counsel for the Appellant in part.

Learned Counsel for the Respondent is also present.

Registry is directed to reflect the name of Mr. Pandey Neeraj Rai and Ms. Rachita Priyanka Rai, Advocates appearing on behalf of the Appellant in Daily Cause List.

List the Appeal 'For Hearing' on **29<sup>th</sup> April, 2021**.

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

R. N./ nn./